


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/114/ (IB)/IB/2018
NAME OF THE PETITIONER(S) : PADMAVATI DISTRIBUTORS
NAME OF THE RESPONDENT(S) : VELOHAR INFRA PVT LTD
UNDER SECTION : 433 (E) (F)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) K. KRISHANAMURTHY Counsel for operational creditor 

ORDER

Counsel for the petitioner/operational creditor present. No representation for respondents. Put up finally for passing necessary orders in relation to the hearing from the respondents. Petitioner counsel is directed to send notice to other side for their appearance before the next date of hearing since they have reported that the matter is likely to settle. Put up on **28.05.2018**.

sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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